

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ

LOK SABHA
UNSTARRED QUESTION NO. 1048
TO BE ANSWERED ON 08/02/2018

Assessment of Gram Panchayats

1048. SHRI PRALHAD JOSHI:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Ministry has decided to introduce mark sheets based assessment system for Gram Panchayats to assess their performance;
- (b) if so, the parameters on the basis of which gram panchayats are likely to be assessed; and
- (c) the steps proposed to be taken on the underperforming gram panchayats under this assessment system?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ

(SHRI PARSHOTTAM RUPALA)

(a) to (c) Ministry of Panchayati Raj (MoPR) has formulated the scheme for disbursal of Performance Grants (PG) under the Fourteenth Finance Commission (FFC) award for the period 2017-18 to 2019-20. The scheme has four mandatory criteria, namely, submission of audited accounts, increase in Own Source Revenue (OSR), preparation of Gram Panchayat Development Plan (GPDP) and display of sector-wise expenditure in FFC Dashboard of the Ministry. The evaluation criterion also contains factors on Open Defecation Free (ODF) Status and Immunisation Status. The copy of the PG Scheme is enclosed at **Annexure**.

The performance grants will be released to the Gram Panchayats (GP) based on the overall score obtained by them as per the scheme. Those Gram Panchayats which perform better by obtaining score of 50 or more would get additional amount from the undistributed amount to further incentivize them. GPs not fulfilling mandatory conditions, will not get performance grants. GPs fulfilling mandatory conditions and getting score 49 or less than 49 will get 50% of performance grants.

Further, MoPR invites online nominations every year from interested GPs of all States/UTs of the country for Deen Dayal Upadhyay Panchayat Sashaktikaran Puraskar and Nanaji Deshmukh Rashtriya Gaurav Gram Sabha Puraskar. A set of criteria, indicators, questionnaire and marking scheme to be adopted by the States/UTs for assessing the GPs have been developed by MoPR in consultation with State/UTs. The GPs are selected for awards by MoPR on the basis of recommendations received from respective States/UTs.

Annexure referred to part (a) to (c) of the reply of Lok Sabha Unstarred Question**No. 1048 to be replied on 08/02/2018****Evaluation criteria for disbursement of FFC Performance Grant (PG) to Gram Panchayats (GPs) for 2017-18 to 2019-20**

1. All the GPs have to mandatorily fulfil the following conditions to be eligible for consideration of allocation of share of Performance Grant-

Sl. No.	Mandatory Criteria	Weightage
i	Submission of Audited Accounts that relate to year not earlier than 2 years preceding the year in which the Gram Panchayat seeks to claim the performance grant	Mandatory
ii	Show increase in Own Source Revenues (OSR) over the preceding year as reflected in the audited accounts.	Mandatory
iii	Completion of Gram Panchayat Development Plan (GPDP) of year of PG disbursement and upload on PlanPlus portal	Mandatory
iv	Display of sector wise FFC Expenditure in Dashboard/ website URL of MoPR of previous year to PG claim	Mandatory

2. The evaluation of those GPs who have satisfied all the above four criteria will be carried out as per the scoring system given below:

Sl. No.	Criteria (Year to be taken as Financial Year)	Weightage
I	Increase in OSR quantum	Score
	>0 upto 10%	05
	>10 upto 25%	10
	>25 upto 50%	15
	>50%	20
ii	% of OSR quantum generated w.r.t. FFC Basic Grant amount of previous financial year to the PG claim year as per audited accounts	Score
	>0 upto 10%	15
	>10 upto 20%	20
	>20 upto 30%	30
	>30%	40
iii	Open Defecation Free (ODF) status of GP in the	

	previous financial year to PG claim year*	
	Yes	30
	No	0
iv	Immunization in GP in the previous financial year to PG claim year Full immunization (0-2 year age children)	
	Yes	10
	No	0
v	Total Max Score (i+ii+iii+iv) above	100

* Sustainability of ODF Status from next year will be criteria for GPs having become ODF in the year

3. Distribution of Performance Grants to GPs-

PG distribution to GPs based on their score shall be made as per details given in the following table:

Score	Eligible Quantum of PG
upto 49	50 % of Allocation
50 upto 60	70 % of Allocation
61 upto 70	80 % of Allocation
71 and above	100% of Allocation

4. Any undistributed amount, after the above allocations as per para-3 including those of ineligible GPs, will be redistributed only amongst GPs scoring 50 or above proportionately on the basis of weighted average of the score obtained by the GP with respect to the overall weightage.